

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

CP NO. 188/2004 IN  
OA NO. 2626/2002

This the 3rd day of June, 2004

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HON'BLE SH. V.K. MAJOTRA (A)  
HON'BLE SH. KULDIP SINGH, MEMBER (J)

Ranjan Kumar Parida  
S/o Sh. Mahani Parida  
R/o Q.No.27, Sector-8,  
R.K.Puram, New Delhi.

(By Advocate: Sh. Gautam Das)

Versus

1. Sh. Baljit Singh Gill  
(Director of Accounts)  
S/o Sh. Labh Singh Gill  
Off.: Cabinet Secretariat,  
East Block IX,  
Level VII, R.K.Puram,  
New Delhi-110065  
Residing at:  
4A, Hudco Place,  
Khel Gaon Marg,  
New Delhi-110049.
2. Smt. Sunita Bhardwaj  
Dy. Director of Accounts (A)  
Off.: Cabinet Secretariat,  
East Block IX,  
Level VII, R.K.Puram,  
New Delhi-110065.

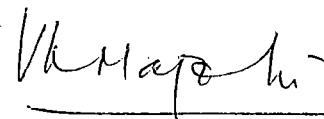
O R D E R (ORAL)

By Sh. V.K. Majotra, Vice Chairman (A)

Learned counsel for applicant seeks and is allowed to withdraw the CP with liberty.

  
( KULDIP SINGH )  
Member (J)

'sd'

  
( V.K. MAJOTRA )  
Vice Chairman (A) 3/6/04